

**Government of Jammu and Kashmir
Department of Law, Justice and P.A
Civil Secretariat, Srinagar/ Jammu**

**Notification,
Srinagar, the 30th September, 2025**

S.O 243.- In exercise of the powers conferred by sub-section (3) of section 18 of the Bharatiya Nagarik Suraksha Sanhita, 2023, the Government hereby directs that notification SRO 280 of 2019 dated 10th April, 2019 issued under endorsement No:- LD(Acq)2019/08-Jammu dated 10.04.2019 is rescinded with immediate effect.

By order of the Lieutenant Governor.

Sd/-

**Secretary to Government,
Department of law Justice and P.A.**

No: LAW-SL/52/2025-10

Dated:30-09-2025.

Copy to the:

1. Director General of Police, J&K.
2. Additional Director General of Police, CID, J&K.
3. Principal Secretary to Hon'ble Lt. Governor, J&K.
4. Commissioner Secretary to Government, General Administration Department.
5. Joint Secretary (J&K), Ministry of Home Affairs, Government of India, New Delhi.
6. Registrar General, High Court, of Jammu and Kashmir and Ladakh, at Jammu.
7. All District and Session Judges.
8. Director General of Prosecution, J&K.
9. All Senior Superintendents' of Police
10. Director, Archaeology, Archives and Museums, J&K.
11. Private Secretary to Chief Secretary, J&K for information of Chief Secretary.
12. General Manager, Ranbir Government Press, Jammu for publication in an extraordinary issue of Government Gazette.
13. Private Secretary to Principal Secretary to Government, Home Department for information of Principal Secretary.
14. Private Secretary to Secretary to Government, Department of Law, Justice and P.A. for information of Secretary.
15. I/C Website, Department of Law, Justice & PA.
16. S.O Section, Department of L,J&PA (w. 7. s.c).
17. Concerned file.


(Reyaz Ali Bhat)
Deputy Legal Remembrancer